

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3182  
TO BE ANSWERED ON 16.03.2016**

**VISA DENIAL BY PAKISTAN**

**3182. SHRI PREM SINGH CHANDUMAJRA:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has taken note of the recent incident involving denial of visa by Pakistan to noted actor Anupam Kher to attend the Karachi Literary Fest;**
- (b) if so, the details thereof and the response of the Government thereto;**
- (c) whether the Government has been issuing visas to Pakistani performers/artists to perform/attend various activities in the country;**
- (d) if so, the details thereof;**
- (e) whether the issue has been taken up with the Pakistani authorities and if so, the details thereof; and**
- (f) the response of Pakistan Government thereto?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a), (b), (e) & (f) Government has come across media reports regarding denial of visa by Pakistan to Shri Anupam Kher. Government has not been approached either by the actor or by anyone else in this regard.**

**(c) & (d) It is Government's policy to facilitate people-to-people interaction, which helps develop better mutual understanding. The High Commission of India in Islamabad issues necessary visas to Pakistani artistes to visit India from time to time for promoting cultural interaction.**

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